

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax- 23753923**

Petition No.116/TT/2014

Date: 17.8.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited (PGCIL),  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:-. Approval for determination of Transmission Tariff from DOCO to 31.03.2019 for (A) 420KV, 125MVAR Bus Reactor at Jabalpur sub-station (DOCO: 01.04.2014)(C)420KV, 125MVAR Bus Reactor at Bhatapara Substation(Ant DOCO:01.07.2014)(D) 420KV, 125MVAR Bus Reactor at Raigarh Substation (Ant DOCO:01.07.2014)(E) 420KV, 80MVAR Switchable Line Reactor at Solapur Substation(Ant. DOCO:01.07.2014)(F) 420KV, 125MVAR Bus Reactor at Aurangabad Substation(DOCO30.04.2014) under "Installation of Reactors" in Western Region

Sir,

I am directed to refer to the Commission's letter dated 20.4.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 15.6.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 4.9.2015.

Yours faithfully,

Sd/-  
(V.Sreenivas)  
Deputy Chief (Legal)